

Government of India is monitoring supply of coal and fuel oil to the Thermal and gas turbine Stations to ensure that there is no loss of generation for want of fuel.

Marketing of Indian Films at Cannes Film Festival

2603. SHRI NAVIN RAVANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how many officials and who were sent to last Cannes Film Festival and who were in charge of marketing work of Indian films over there;

(b) how many and which films were sold by whom; and

(c) if the marketing was poor in comparison to other countries, who was responsible and what steps are proposed to be taken to correct such serious shortcoming?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MATI RAM DULARI SINHA): (a) Four officials, namely.

(i) Shri R. Raina,

(ii) Km. Bindu Batra.

(iii) Shri C. F. Joseph, and

(iv) Shri C. H. Babu Rao

were sent to the Cannes Film Festival, 1980, S/Shri C. F. Joseph and C. H. Babu Rao of the National Film Development Corporation were responsible for marketing work of Indian Films there.

(b) A large package of Indian Films was previewed by the buyers in Cannes. Confirmed offers for 80 films of the total value of approximately Rs. 25.50 lakhs were received from M/s. Universe Export Syndicate (50 films) and Universe Galaxie Films (30 films). M/s. Universe Galaxie Films has agreed to acquire 25 Tamil films for non-commercial rights and 5 Hindi films for commercial ex-

ploitation in the territory of France. The titles of the films for final selections are being forwarded to these companies.

(c) The marketing efforts of the NFDC team were fairly successful. The Corporation has, of course, to endeavour to improve its performance at the future festivals.

Demand for writing off Minimum Charges of Electricity charged from Small and Tiny Units

2604. SHRI CHHITUBHAI GAMIT: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government are aware that FASII—an apex body of small sector—has demanded relief by writing off minimum charges of electricity charged on small and tiny units and by providing easy loans to cope up with severe power famine in most parts; and

(b) if so, what steps Government propose to take to give relief to small units in case of abrupt powercuts and almost power famine in many areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The granting of relief or writing off minimum charges of electricity are matters entirely within the purview of State Electricity Boards/State Governments, who are fully competent to give any relief as they deem appropriate. Hence the question does not arise.

Setting up of District Level Radio Stations in Orissa

2605. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the proposal to set up a District Level local Radio Station at Keonjhar in Orissa has been finalised;

(b) if so, when this is going to be set up and at what cost; and